

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 101
CA No. 89/JPR/2021
CA No. 77/2015
CA No. 35/2016
Diary No. 3473/2017
IA (CA) No. 29/JPR/2023
CP No. 51(ND)/2014
TA No. 155/2018
Under Section 397/398 of
Companies Act, 1956**

In the matter of:

Shiv Pratap Gurjar & Anr.

.... Petitioners

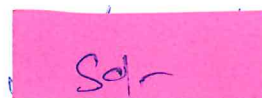
Versus

Ace Town Planners Pvt. Ltd. & Others

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 26.07.2024.

Therefore, the matter is reposted to 03.09.2024.



**(Prabhu Dayal Sewda)
Court Officer**

July 26, 2024